

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3116
ANSWERED ON:05.09.2007
TOLL- CHECK POINTS
Maheshwari Smt. Kiran

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there are specific guidelines for setting up of the toll-check points;
- (b) if so, the details thereof alongwith the criteria for setting up of such toll-check points;
- (c) whether toll-check points have been set-up at few places where work of National Highways is incomplete;
- (d) if so, the reasons therefor; and
- (e) the total amount of toll collected at NH-8?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) As per the National Highways (Fees for the use of National Highways Section and Permanent Bridge- Public Funded Projects) Rules 1997 , toll collection shall be done only at one place within a distance of 80 kms from a point at the beginning of the first National Highway Section or approach of entry of the first permanent bridge to be crossed under the jurisdiction of the same executing agency, regardless of number of projects falling within the length in order to facilitate free and unhindered movement of traffic. Where it is not feasible to do so, the number of collection point shall be kept minimum and shall be decided with the approval of Central Government.

(c)&(d) No, Sir. User fee is collected only in respect of completed stretches of National Highways.

(e) The total amount of user fee collected by the National Highways Authority of India on NH-8 during the year 2006-07 is Rs 373.94 crores.